

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3706
ANSWERED ON:30.07.2009
ROB AT VADODARA AND RAJKOT
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of rail over bridges sanctioned by the Railways at Vadodra and Rajkot;
- (b) whether a rail under bridge has been constructed at Mahila College crossing despite an initial sanction of a rail over bridge;
- (c) if so, the reasons therefor; and
- (d) the status of Amrapali cinema railway crossing rail over bridge?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): Road over bridge between Vadodara-Savli in lieu of level crossing (LC) No.9-B at Km. 13/4 to 13/8..
- (b): No, Madam. Railway has not sanctioned any work, instead an under bridge at Km. 4/6-7 between Rajkot-Bhaktinagar near Mahila College crossing has been constructed by Rajkot Municipal Corporation as deposit work.
- (c): Does not arise.
- (d): There is no work sanctioned by Railway at the location of Amrapali cinema Railway crossing.